

(For Judgment)

S U P R E M E C O U R T O F I N D I A

Civil Appeal No. 3844 of 2000

PROCTOR & GAMBLE HYGIENE & HEALTH CARE LTD. Apellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, BHOPAL
Respondent (s)

[HEARD BY HON. ASHOK BHAN AND S.H.KAPADIA, JJ.]

Date : 28.11.2005 This appeal was called on for judgment today.

For Appellant(s): Mrs. Manik Karanjawala, Adv.

For Respondent(s): Mr. P.Parmeswaran, Adv.

RECORD OF PROCEEDINGS

. 6 pronounced the Hon'ble Mr. Justice S.H.Kapadia sitting in Court No

Judgment of the Bench comprising Hon. Mr. Justice Ashok Bhan and Hon'ble Mr. Jus
tice

S.H.Kapadia.

The appeal is allowed.

(Shashi Sareen)
Aggarwal)

(Vijay

(Signed Reportable judgment is placed on the file.)